COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 31 OF 2018

Dated: 16th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Green Energy Association

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Mr. Parinay Deep Shah Ms. Aradhna Tandon

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2

Ms. Ragima for R-3

Mr. Ashok Bannidinni for R-6

ORDER

Learned counsel for the respondents seek a week's more time to file reply. They may take steps to file the same with IA on or before 24.07.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter, after serving copy on the other side.

List the matter on <u>30.08.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member